

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 180/00578/2020

Thursday, this the 3rd day of December, 2020

CORAM:

Hon'ble Mr. P. Madhavan, Judicial Member
Hon'ble Mr. K.V. Eapen, Administrative Member

1. M.T.Sunilkumar, Chargeman (Air Radio), Avionics III, Naval Aircraft Yard, Naval Base, Kochi, PIN 682004 (S/o Maniyanachary V., aged 38, Manimandiram, Vamanapuram (P.O), Vamanapuram, Thiruvananthapuram District, PIN-695606).
2. Sole P. Mathew, Chargeman (Air Radio), Avionics III, Naval Aircraft Yard Naval Base, Kochi (S/o P.O. Mathew, aged 42, PathiyakkaraThombra, Allapra (P.O), Perumbavoor, Ernakulam District, PIN-683556).
3. Rakhee R., Chargeman (Air Electrical), TDEC, Naval Institute of Aeronautical Technology, Naval Base, Kochi 682 004 (D/o K.G.Rajan, W/o Prabhu U. Nair, aged 37, Upasana (Karthika), Elumankkal Temple Lane, Eroor (South) P.O., Tripunithura, Ernakulam District, PIN-682 306).
4. RissRavindran, Foreman (Air Radio), Naval Institute of Aeronautical Technology, Naval Base, Kochi 682 004 (D/o K.K.Ravindran, W/o Premalal S., aged 42, Kuzhichalil (H), Kanjiramattom, Thodupuzha East P.O., Idukki District, PIN-685 585).
5. Sreejith C.Sreedharan, Chargeman(Air Electrical), AVIONICS I, Naval Aircraft Yard, Naval Base, Kochi 682 004 (S/o C.N.Sreedharan, aged 36, Chakkirikattil (H), Mulakulam N (P.O), Ernakulam District, PIN-686664).
6. P. Praveen, Chargeman (Air Electrical), LRS, Naval Aircraft Yard, Naval Base, Kochi 682 004 (S/o Narayanan K., aged 40, Padincharayil (H), Panthalayani, Koyilandi (PO), Kozhikode District, PIN-673305).
7. T.K.Vijith, Chargeman (Air Electrical), LRS, Naval Aircraft Yard, Naval Base, Kochi 682 004 (S/o C. Viswanathan, aged 38, Thuvvakkunnummal (H), Kunnamangalam P.O., Kozhikode District, PIN-673 571) .
8. Antony Vargheese S., Master Craftsman (Air Electrical) CHETAK HANGAR, Naval Aircraft Yard, Naval Base, Kochi 682 004 (S/o Stanley, aged 38, Meenaikodath House, Kannianally Estate, Factory Division, Munnar, Idukki District, PIN-685 612).

9. N. Vijayan, Master Craftsman (Air Electrical), LRS-II, Naval Aircraft Yard, Naval Base, Kochi, PIN-682 004 (S/o the Late G. Narayanan, aged 37, "Harisree", Ponnath (H), 11/538, MRA-32, Manjakkad, Kureekad P.O., Ernakulam District, PIN-682 305).
10. C.V. Rahees, Foreman (Air Electrical), Naval Aircraft Yard, Naval Base, Kochi, PIN-682 004 (S/o Muhammad Koya C. V., aged 40, CheenoliVeedu, Eramam, Muppathadam P.O., Aluva, Ernakulam District, PIN-683 110).
11. N. Suneesh, Master Craftsman (Air Electrical), Avionics I, Naval Aircraft Yard, Naval Base, Kochi, PIN-682004 (S/o Velayudhan N., aged 37, Nechoikkat (H), Chelembra P.O., Malappuram District, PIN-673634).
12. Abraham Chandy, Chargeman (Air Electrical), SHERF, Naval Aircraft Yard, Naval Base, Kochi, PIN-682 004 (S/o the Late M.E. Chandy, aged 41, Menayathil House, South Vazhakulam, Aluva, Ernakulam District, PIN-683 105).
13. V.K. Sudheer, Master Craftsman (Air Structural), SEAKING HANGER, Naval Aircraft Yard, Naval Base, Kochi 682 004 (S/o V. Karappu, aged 41, Kulirma-Valangara House, Near KSRTC, Chalakudy, Thrissur District, PIN-680 307).
14. T.A. Jisha, Mechanic Air Engineering (Skilled), Naval Aircraft Yard, Naval Base, Kochi, PIN-682 004 (D/o Appu K.K., aged 45, Thamattuthittayil (H), Eroor (W) P.O., Perikkadu, Ernakulam District, PIN-682 306).
15. S. AmalKumar, Painter (Highly Skilled-II), RFS, Naval Aircraft Yard, Naval Base, Kochi, PIN-682 004 (S/o Sivasankaran, aged 41, Alappatt House, V.K. Colony P.O., BMC via, Ernakulam District, PIN-682 021).
16. Binu Joseph, Painter (Highly Skilled-I), RFS, Naval Aircraft Yard, Naval Base, Kochi, PIN-682 004 (S/o Joseph, aged 42 years, Palathinkal House, Mukkulam East P.O., Kottickal via, Idukki District, PIN-686 514).
17. P.P. Murali, Painter (Highly Skilled-I), RFS, Naval Aircraft Yard, Naval Base, Kochi, PIN-682 004 (S/o P.P. Pushpakaran, aged 43, Pezhungal House, Edakkattu Road, Nettoor P.O., Maradu, Ernakulam District, PIN-682 040).
18. Jincymol P.P., Tradesmanmate, Naval Aircraft Yard, Naval Base, Kochi, PIN-682 004 (D/o ChackoPothen, aged 46, Ullattil House, Amayannoor P.O., Kottayam District, PIN-686 019).
19. PrakashErat, Master Craftsman (Air Electrical), Avionics-I, Naval Aircraft Yard, Naval Base, Kochi, PIN-682 004 (S/o the late K. Vasudevan, aged 51, RadhaNivas, Old Bazar, Kollengode P.O., Palakkad District, PIN-678 506).
20. K.S. Sunoj, Master Craftsman (Air Electrical), Avionics-I, Naval Aircraft Yard, Naval Base, Kochi, PIN-682 004 (S/o K.K. Subramanian, aged 36, Kochinadan House, Kuttikkattukara P.O., Alupuram, Ernakulam District, PIN-683 501).

21. Sajin M.S., Instrument Fitter (Skilled), Avionics-I, Naval Aircraft Yard, Naval Base, Kochi, PIN-682 004 (S/o Saseendran, aged 36, Mangattu (H), Muriyamangalam, Mamala P.O., Ernakulam District, PIN-682 305).
22. Saumya S., Mechanic Air Electrical (Skilled), Engg. Office, Naval Aircraft Yard, Naval Base, Kochi, PIN-682 004 (D/o R. Sasi, aged 41, Kothampadthu-Karunya, Cheravally, Kayamkulam P.O., Alappuzha District, PIN-690 502).
23. Salymol K.V., Ward Sahayika, I.N.H.S. SANJIVANI, Naval Base, Kochi, PIN-682 004 (D/o Varghese, aged 50, Manappurathupady, Vaikaprayar P.O., Vaikom, Kottayam District, PIN-686146).
24. Leelamma Thomas, Ward Sahayika, I.N.H.S. SANJIVANI, Naval Base, Kochi, PIN-682 004 (D/o Devassy Thomas, aged 52, Puthenpurakkal (H), Vallarpadam P.O., Kochi, Ernakulam District, PIN-682 504).
25. Sivaraj C., Chargeman (Air Electrical), CHETAK HANGAR, Naval Aircraft Yard, Naval Base, Kochi, PIN-682 004 (S/o Chandrasekharan Nair, aged 42, Chandra Bhavanam, Mayithara P.O., Cherthala, Alappuzha District, PIN-688 539).
26. K.S. Sooraj, Civilian Motor Driver-II, Naval Aircraft Yard, Naval Base, Kochi, PIN-682 004 (S/o K.K. Sudhakaran, aged 35, Kadavath House, Kumbalam P.O, Ernakulam District, PIN-682 506).
27. Ajith C.G., MT Fitter (Skilled), MT SECTION, Naval Aircraft Yard, Naval Base, Kochi, PIN-682 004 (S/o GopinathanPillai, aged 42, Kochumathoor (H), Nedumudy P.O, Alappuzha District, PIN-688 508).
28. Sreekumar S., MTS (MINISTERIAL), Naval Aircraft Yard, Naval Base, Kochi, PIN-682 004 (S/o Sreedharan V., aged 44, Pushpadayyathu, Puthenthura, Neendakara P.O., Kollam District, PIN-691 582).
29. M. Jyothi, Tradesmanmate, Base Victualling Yard, Naval Base, Kochi, PIN-682 004 (D/o M.P. Ingnaious, aged 40, ThankachiNivas, Pattanakkad P.O., Cherthala, Alappuzha District, PIN-688 531).
30. K. Kanakadas, MTS (MINISTERIAL), Base Victualling Yard, Naval Base, Kochi, PIN-682 004 (S/o D. Kamalasan, aged 42, KunnathaParambil, Cheruvaranam, Varanam P.O., Cherthala, Alappuzha District, PIN-688 555).
31. K.S. Sanish Kumar, MTS (NI), Base Victualling Yard, Naval Base, Kochi, PIN-682 004 (S/o P.K. Satheesan, aged 37, Kuzhivaliparambil, Ponoth Road, Kaloor, Ernakulam District, PIN-682 017).
32. Beethu Krishna, UD Clerk, Base Victualling Yard, Naval Base, Kochi, PIN-682 004 (D/o C. Balakrishnan, aged 39, Puthenpurakkal (H), Pooppanakunnu, Kumbalanghy, Ernakulam District, PIN-682 007).

33. Jansamma K. C., Tradesmanmate, Base Victualling Yard, Naval Base, Kochi, PIN-682 004 (D/o K.T. Chacko, aged 51, Peralinparambil (H), Karukayil (W), Thathampally P.O., Alappuzha District, PIN-688 013).
34. A.K. Shari, Tradesmanmate, Base Victualling Yard, Naval Base, Kochi, PIN-682 004 (D/o A.S. Karunakaran, aged 51, Marottickal House, Manappilly Road, Cherai P.O., Ernakulam District, PIN-683 514).
35. T.S. Binu, Tradesmanmate, BV Yard, Naval Base, Kochi, PIN-682 004 (S/o K. Thankappan, aged 45, Sreenilayam, Thulamparambu Centre, Haripad P.O., Alappuzha District, PIN-690 514).
36. Jayaprakash N., Civilian Motor Driver-II, Base Victualling Yard, Naval Base, Kochi, PIN-682 004 (S/o Narayanan A.K., aged 46, AlakkottuVadakkethil House, Muthukulam, Muthukulam South P.O., Alappuzha District, PIN-690 506).
37. T.R. Sibeesh, Civilian Motor Driver-II, Base Victualling Yard, Naval Base, Kochi, PIN-682 004 (S/o T.E. Raveendran, aged 42, Thareparambil (H), Padivattom, Edappally P.O., P.J. Antony Road, Kochi, Ernakulam District, PIN-682 024).
38. V. Anu, Tradesmanmate, Naval Aircraft Yard, Naval Base, Kochi, PIN-682 004 (D/o B. VijayanPillai, aged 34, 18/108, DRDO Residential Complex, Pallichal Road, Palluruthy, Kochi, Ernakulam District, PIN-682 006).
39. Santhosh Kumar P.K., MTS (MINISTERIAL), Industrial Canteen, Naval Aircraft Yard, Naval Base, Kochi, PIN-682 004 (S/o Prabhakaran, aged 44, Kottinattu House, VeruvallyBhagam, Kayamkulam, Alappuzha District, PIN-690 502).
40. O. Sheena, Tradesmanmate, Material Organisation Kochi, , Naval Base, Kochi, PIN-682 004 (D/o S. Kuttan, aged 38, Puthenpurayil House, Pothappally South, Kumarapuram P.O., Haripad, Alappuzha District, PIN-690 514).
41. C.V. Praveen, Tradesmanmate, Material Organisation, Naval Base, Kochi, PIN-682 004 (S/o C.N. Venugopalan, aged 34, Nikarthil House, PashnithodePalam, Palluruthy, Kochi, Ernakulam District, PIN-682 006).
42. Mahes R.D., Civilian Motor Driver-II, Material Organisation Kochi, Naval Base, Kochi, PIN-682 004 (S/o P.S. Dharman, aged 46, Sopanam, H.No.-12/851-A, V.T. Lane, Palluruthy, Kochi, Ernakulam District, PIN-682 006).
43. P.S. Asokan, Civilian Motor Driver-II, Material Organisation Kochi, Naval Base, Kochi, PIN-682 004 (S/o Sivasankaran Nair, aged 47, Pottanachalil House, Kadayiruppu P.O., Kolenchery, Ernakulam District, PIN-682 311).
44. Shibu A.K., MT Fitter (Highly Skilled-II), Material Organisation Kochi, Naval Base, Kochi, PIN-682 004 (S/o Karthikeyan A.K., aged 44, Ambalakadavil (H), Cheranelloor P.O., Kochi, Ernakulam District, PIN-682 034).

45. Xavier Manu K.M., ICE Fitter Crane (Skilled), Material Organisation Kochi, Naval Base, Kochi, PIN-682 004 (S/o K.X. Mathappan, aged 38, Kattithara (H), Kannadikadu, Maradu P.O, Maradu North, Ernakulam District, PIN-682 304). **Applicants**

(By Advocate : Dr. V.N. Sankarjee)

V e r s u s

1. The Union of India, represented by the Secretary to Government, Ministry of Defence, Government of India, 101A, South Block, New Delhi-110 001.
2. The Vice Admiral Commanding in Chief, Head Quarters, Southern Naval Command, Kochi PIN 682004.
3. The Flag Officer-Commanding-in Chief, Head Quarters, Southern Naval Command, Kochi PIN 682004. **Respondents**

(By Advocate : Mr. S. Sreedutt, ACGSC)

This application having been heard on 03.12.2020 through video conferencing, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. P. Madhavan, Judicial Member –

Heard Advocate Dr. V.N. Sankarjee appearing for the applicants and the learned counsel appearing for the respondents through video conferencing.

2. The applicants are employees working under the 2nd and 3rd respondents and their probations were declared and services were duly regularized. The Pension Fund Regulatory and Development Authority (in short PFRDA) Ordinance was lapsed on 7.4.2005 and their appointments were made while the Ordinance stood lapsed. The PFRDA received assent of the President on 18.9.2013 and was published in the Indian Gazette Ordinary No. 33 dated 19.9.2013. Neither the PFRDA Ordinance nor the

PFRDA Act, 2013 and nor the resolutions of the Government of India are applicable to them and therefore, they are entitled to the benefits of the Pensions Act, 1871 and the Central Civil Servants (Pension) Rules, 1972. Moreover, the notification inviting application for their appointment to the posts also did not contain any recital that they would be governed by the New Pension Scheme. The applicants submitted representations Annexures A46 to A90 to provide them the benefits of the statutory pension but the respondents have not even taken any decision so far. Hence, they have filed the present OA seeking the following reliefs:

- “i) Declare that the applicants are entitled to the benefit of the Statutory Pension Scheme under the Pensions Act, 1871 and the Central Civil Servants (Pension) Rules, 1972;*
- ii) Direct the respondents to provide the benefit of Statutory Pension Scheme to the applicants;*
- iii) Declare that Section 56 of the Pension Fund Regulatory and Development Authority Act, 2013 is unconstitutional and void;*
- iv) Declare that the resolutions No. F. No. 5/7/2003-ECB & PR dated 10.10.2003 and F. No. 1(6)2007-PR dated 14.11.2008 (Annexure A91) mentioned in Section 56 of the Pension Fund Regulatory and Development Authority Act, 2013 as unconstitutional and void, if the same is found necessary; and*
- v) Pass such other orders as are deemed fit and necessary in the interest of justice and for proper and effective adjudication of the case.”*

3. When the matter came up for consideration, it appears that Annexures A46 to A90 are the representations filed by the applicants and they are still pending with the respondents and no action is taken by the respondents so far. Respondents have no objection in considering the representations filed by the applicants. Since the remedies are not exhausted, we feel it appropriate to dispose of this OA with a direction to the **competent**

authority to consider Annexures A46 to A90 representations filed by the applicants and pass a reasoned and speaking order in the light of the relevant rules and regulations within a period of six months from the date of receipt of a copy of this order. OA is disposed of without going into the merits.

4. The OA is disposed of as above at the admission stage itself. No costs.

**(K.V. EAPEN)
ADMINISTRATIVE MEMBER**

**(P. MADHAVAN)
JUDICIAL MEMBER**

“SA”

Original Application No. 180/00578/2020**APPLICANTS' ANNEXURES****Annexure-A1:**

True copy of the declaration and order of confirmation about the appointment dated 30.10.2007 of the 1st applicant

Annexure-A2:

True copy of the declaration and order of confirmation about the appointment dated 30.10.2007 of the 2nd applicant

Annexure-A3:

True copy of the declaration and order of confirmation about the appointment dated 30.10.2007 of the 3rd applicant

Annexure-A4:

True copy of the declaration and order of confirmation about the appointment dated 30.10.2007 of the 4th applicant

Annexure-A5:

True copy of the declaration and order of confirmation about the appointment dated 30.10.2007 of the 5th applicant

Annexure-A6:

True copy of the declaration and order of confirmation about the appointment dated 30.10.2007 of the 6th applicant

Annexure-A7:

True copy of the service book entry dated 17.10.2007 of the 7th applicant

Annexure-A8:

True copy of the declaration and order of confirmation about the appointment dated 31.10.2008 of the 8th applicant

Annexure-A9:

True copy of the declaration and order of confirmation about the appointment dated 31.10.2008 of the 9th applicant

Annexure-A10:

True copy of the appointment letter dated 10.10.2006 along with the civilian establishment list 144/2006 dated 22.11.2006 of the 10th applicant

Annexure-A11:

True copy of the declaration and order of confirmation about the appointment dated 31.10.2008 of the 11th applicant

Annexure-A12:

True copy of the declaration and order of confirmation about the appointment dated 30.10.2007 of the 12th applicant

Annexure-A13:

True copy of the declaration and order of confirmation about the appointment dated 30.10.2007 of the 13th applicant

Annexure-A14:

True copy of the appointment order dated 24.4.2008 of the 13th applicant

Annexure-A15:

True copy of the order of confirmation about the appointment dated 26.3.2010 of the 15th applicant

Annexure-A16:

True copy of the order of confirmation about the appointment dated 27.7.2007 of the 16th applicant

Annexure-A17:

True copy of the order of confirmation about the appointment dated 27.7.2007 of the 17th applicant

Annexure-A18:

True copy of the declaration and order of confirmation about the appointment dated 15.12.2009 of the 18th applicant

Annexure-A19:

True copy of the service book entry dated 17.10.2007 of the 19th applicant

Annexure-A20:

True copy of the declaration and order of confirmation about the appointment dated 31.10.2008 of the 20th applicant

Annexure-A21:

True copy of the appointment dated 2.12.2005 of the 21st applicant

Annexure-A22:

True copy of the declaration and order of confirmation about the appointment dated 22.4.2010 of the 22nd applicant

Annexure-A23:

True copy of the declaration and order of confirmation about the appointment dated 15.12.2009 of the 23rd applicant

Annexure-A24:

True copy of the declaration and order of confirmation about the appointment dated 15.12.2009 of the 24th applicant

Annexure-A25:

True copy of the declaration and order of confirmation about the appointment dated 30.10.2007 of the 25th applicant

Annexure-A26:

True copy of the declaration and order of confirmation about the appointment dated 30.10.2007 of the 26th applicant

Annexure-A27:

True copy of the service book entry dated 11.6.2013 of the 27th applicant

Annexure-A28:

True copy of the declaration and order of confirmation about the appointment dated 22.4.2010 of the 28th applicant

Annexure-A29:

True copy of the declaration and order of confirmation about the appointment dated 15.12.2009 of the 29th applicant

Annexure-A30:

True copy of the declaration and order of confirmation about the appointment dated 22.4.2010 of the 30th applicant

Annexure-A31:

True copy of the declaration and order of confirmation about the appointment dated 30.10.2008 of the 31st applicant

Annexure-A32:

True copy of the declaration and order of confirmation about the appointment dated 29.2.2008 of the 32nd applicant

Annexure-A33:

True copy of the declaration and order of confirmation about the appointment dated 5.12.2009 of the 33rd applicant

Annexure-A34:

True copy of the declaration and order of confirmation about the appointment dated 15.12.2009 of the 34th applicant

Annexure-A35:

True copy of the declaration and order of confirmation about the appointment dated 29.2.2008 of the 35th applicant

Annexure-A36:

True copy of the declaration and order of confirmation about the appointment dated 15.12.2009 of the 36th applicant

Annexure-A37:

True copy of the declaration and order of confirmation about the appointment dated 31.10.2008 of the 37th applicant

Annexure-A38:

True copy of the declaration and order of confirmation about the appointment dated 22.4.2010 of the 38th applicant

Annexure-A39:

True copy of the declaration and order of confirmation about the appointment dated 22.4.2010 of the 39th applicant

Annexure-A40:

True copy of the order of appointment dated 24.4.2008 of the 40th applicant

Annexure-A41:

True copy of the declaration and order of confirmation about the appointment dated 24.4.2009 of the 41st applicant

Annexure-A42:

True copy of the declaration and order of confirmation about the appointment dated 31.10.2008 of the 42nd applicant

Annexure-A43:

True copy of the declaration and order of confirmation about the appointment dated 31.10.2008 of the 43rd applicant

Annexure-A44:

True copy of the Permanency of Industrial Staff, Civilian Establishment Order Part-I, No.VAL/CEL/IND/19/15-16 for May 15-Valsura of the 44th applicant

Annexure-A45:

True copy of the appointment order dated 28.7.2008 of the 45th applicant

Annexure-A46:

True copy of the 1st applicant's representation dated 14.11.2019

Annexure-A47:

True copy of the 2nd applicant's representation dated 15.11.2019

Annexure-A48:

True copy of the 3rd applicant's representation dated 15.11.2019

Annexure-A49:

True copy of the 4th applicant's representation dated 25.11.2019

Annexure-A50:

True copy of the 5th applicant's representation dated 27.11.2019

Annexure-A51:

True copy of the 6th applicant's representation dated 22.11.2019

Annexure-A52:

True copy of the 7th applicant's representation dated 22.11.2019

Annexure-A53:

True copy of the 8th applicant's representation dated 28.11.2019

Annexure-A54:

True copy of the 9th applicant's representation dated 27.11.2019

Annexure-A55:

True copy of the 10th applicant's representation dated 4.12.2019

Annexure-A56:

True copy of the 11th applicant's representation dated 15.11.2019

Annexure-A57:

True copy of the 12th applicant's representation dated 22.11.2019

Annexure-A58:

True copy of the 13th applicant's representation dated 22.11.2019

Annexure-A59:

True copy of the 14th applicant's representation dated 28.11.2019

Annexure-A60:

True copy of the 15th applicant's representation dated 30.11.2019

Annexure-A61:

True copy of the 16th applicant's representation dated 3.12.2019

Annexure-A62:

True copy of the 17th applicant's representation dated 30.11.2019

Annexure-A63:

True copy of the 18th applicant's representation dated 29.11.2019

Annexure-A64:

True copy of the 19th applicant's representation dated 27.11.2019

Annexure-A65:

True copy of the 20th applicant's representation dated 27.11.2019

Annexure-A66:

True copy of the 21st applicant's representation dated 29.11.2019

Annexure-A67:

True copy of the 22nd applicant's representation dated 27.11.2019

Annexure-A68:

True copy of the 23rd applicant's representations dated 29.11.2019

Annexure-A69:

True copy of the 24th applicant's representations dated 29.11.2019

Annexure-A70:

True copy of the 25th applicant's representations dated 28.11.2019

Annexure-A71:

True copy of the 26th applicant's representation dated 5.12.2019

Annexure-A72:

True copy of the 27th applicant's representation dated 29.11.2019

Annexure-A73:

True copy of the 28th applicant's representation dated 29.11.2019

Annexure-A74:

True copy of the 29th applicant's representation dated 29.11.2019

Annexure-A75:

True copy of the 30th applicant's representation dated 29.11.2019

Annexure-A76:

True copy of the 31st applicant's representation dated 29.11.2019

Annexure-A77:

True copy of the 32nd applicant's representation dated 29.11.2019

Annexure-A78:

True copy of the 33rd applicant's representation dated 29.11.2019

Annexure-A79:

True copy of the 34th applicant's representation dated 29.11.2019

Annexure-A80:

True copy of the 35th applicant's representation dated 29.11.2019

Annexure-A81:

True copy of the 36th applicant's representation dated 29.11.2019

Annexure-A82:

True copy of the 37th applicant's representation dated 29.11.2019

Annexure-A83:

True copy of the 38th applicant's representation dated 29.11.2019

Annexure-A84:

True copy of the 39th applicant's representation dated 6.12.2019

Annexure-A85:

True copy of the 40th applicant's representation dated 11.12.2019

Annexure-A86:

True copy of the 41st applicant's representation dated 12.12.2019

Annexure-A87:

True copy of the 42nd applicant's representation dated 11.12.2019

Annexure-A88:

True copy of the 43rd applicant's representation dated 11.12.2019

Annexure-A89:

True copy of the 44th applicant's representation dated 12.12.2019

Annexure-A90:

True copy of the 45th applicant's representation dated 12.12.2019

Annexure-A91:

True copy of Resolution No. F. 1(6) 2007-PR dated 14.11.2008 issued by the Ministry of Finance

RESPONDENTS' ANNEXURES

Nil

-X-X-X-X-X-X-X-X-